

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4241

ANSWERED ON:10.04.2003

BOMB BLAST IN LADIES COMPARTMENT IN LOCAL TRAIN IN MUMBAI

CHANDRA NATH SINGH;DINESH CHANDRA YADAV;NARESH KUMAR PUGLIA;NIVEDITA MANE;RADHA MOHAN SINGH;RAGHUNATH JHA;RAM JEEVAN SINGH;RAM VILAS PASWAN;SADASHIVRAO DADOBHA MANDLIK

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether there was a bomb blast in the first class ladies compartment of a local train in Mumbai on the night of March 13, 2003;
- (b) if so, the details thereof;
- (c) the number of passengers including railwaymen killed and injured in this bomb blast;
- (d) the loss of property suffered by the Railways;
- (e) the compensation so far paid and to be paid to rail passengers killed/injured as a result of this bomb blast;
- (f) whether any inquiry has been conducted by the Government in this regard;
- (g) if so, the outcome thereof and the action taken thereon; and
- (h) the step taken/being taken by the Government to prevent such type of incident in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI BANDARU DATTATRAYA )

(a) & (b) : Yes, Sir. There was a bomb blast in Train No.S-31(EMU-Sub-urban Local train) near Mulund Railway Station in Mumbai on 13.3.2003.

(c) : 11 passengers were killed and 71 passengers including one Railway servant were injured in this blast.

(d): The total loss of property suffered by the Railways is approximately Rs. 15 lakhs.

(e): An ex-gratia payment of Rs. 15,000/- each to the next of kin of dead and Rs. 5,000/- each to grievously injured and Rs. 5,000/- to persons with simple injury, was made.

(f) to (g): Yes, Sir. Statutory inquiry is being conducted by Commissioner of Railway Safety, Central Circle, Mumbai area.

(h): Though maintenance of law and order and control of crime on Railways including running trains is the responsibility of the State Governments, the Railway Administration has taken the following steps to supplement the efforts of the State Governments:-

1. Anti-social elements are removed from Railway premises and trains by RPF.
2. Announcements through Public Address system and CCTV are made at important Railway Stations to alert the travelling passengers against unidentified objects and suspicious objects.
3. Sharing of Special Intelligence and Crime Intelligence between RPF and GRP is being done at all levels.
4. Joint Strategies for dealing with anti-social elements operating on Railways have been chalked out by the GRP and RPF.
5. RPF sniffer dogs, wherever available, are being deployed at Railway platforms, yards etc. to sniff out explosive substances.